

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. IA/395/2022 R/Plan IA 1407/2021 IA 1851/2023 IA/1578/2021  
IA/2534/2021 IA/2532/2023 in C.P. (IB)/1224(MB)2020

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

**NAME OF THE PARTIES:- IA 395/2022 Kanak Jani RP of Premier limited  
IA 1578/2021 Auto Mughals Private Limited  
V/s  
Kanak jain  
IN THE MATTER OF  
Anand Rathi Global Finance Limited  
V/s  
Premier Limited**

**Section: Sec 30 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA/395/2022 R/Plan. IA 1407/2021, IA 1851/2023, IA/1578/2021, IA/2534/2021,  
IA/2532/2023: -**

**Present:** - Adv. Nausher Kohli along with Adv Suyesha Kakarla for RP & Mr. Kanak Jani, RP present in person through VC.

Adv. Rohit Gupta a/w Adv. Abha Patel, Adv. Mohammed Varawala for Resolution Applicant & Applicant in I.A. 2532/2023, Adv. Senior Mustafa Doctor on behalf of Edelweiss ARC is present through VC.

Senior Adv. Gayatri Singh a/w Adv. Shreya Mohapatra, Adv. Sanjot Shirsath for Workmen in I.A. 1851/2023 & 1407/2021, Adv. Karan Bhinde a/w Adv. Akash Shahin appeared in IA. 1578/2021.

List this matter on **26.08.2024**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*NAVNATH*

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**